

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

UNSTARRED QUESTION NO:2137
ANSWERED ON:18.03.2002
JOB ON COMPASSIONATE GROUND
AMAR ROY PRADHAN

Will the Minister of COAL AND MINES be pleased to state:

- (a) the names and designations of officials under his Ministry/Departments expired while in service during each of the last three years, office-wise;
- (b) the names of those whose eligible dependents have been provided with jobs on compassionate grounds;
- (c) the names of those who have not yet been provided with the jobs on compassionate grounds; and
- (d) the time by which the jobs on compassionate grounds are likely to be provided to such eligible dependents of deceased officials?

Answer

MINISTER OF STATE FOR COAL AND MINES (SHRI RAVI SHANKAR PRASAD)

(a) The names and designations of officials expired while in service during the last three years (1999, 2000 and 2001) in the Department of Coal and its subordinate offices viz., Coal Controller's Organisation (CCO), Kolkata and Office of the Commissioner of Payments (COP), Kolkata are as under -

Name of Office	Year/Date	Name of the Official & Designation
Department of Coal	1999	-
	2000	-
	2001/23rd October	1. Shri Hari Kishan, Peon
	1st November	2. Shri Vijay Kumar, Daftry
CCO	1999/5th March	Shri Santosh Kumar Chakraborty, Legal Assistant
	2000/9th November	Shri Netai Chakraborty, Manager, Canteen
	2001/4th March	Shri Sukumar Saha, P&U Operator

COP NIL

(b) Department of Coal

Due to non availability of sufficient vacancies in Group 'D', and as per the instructions of Department of Personnel & Training for giving employment on compassionate ground, none of the dependents of late Hari Kishan and late Vijay Kumar have been given appointment on compassionate grounds.

CCO

Late Santosh Kumar Chakraborty and late SukumarSaha had no dependent. Smt. Shanti Chakraborty, wife of late Netai Kumar Chakraborty was given employment on compassionate ground on 24.1.2001.

(c) Department of Coal

(i) Shri Suraj, son of late Hari Kishan

(ii) Shri Ashok Kumar, son of late Vijay Kumar

CCO and COP, Kolkata NIL

(d) Department of Coal

The cases of S/Shri Suraj and Ashok Kumar, dependents of late Hari Kishan and Vijay Kumar for appointment on compassionate grounds will be considered as and when vacancies are available.

CCO & COP Does not arise.

Information of Department of Mines under the Ministry of Coal and Mines with respect to parts (a) to (d) of the aforesaid question is being collected and will be laid on the Table of the House.